

by e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/ 971 /A.

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Jaweplu Chai,
District & Sessions Judge,
Yupia, Arunachal Pradesh.

Dated Guwahati, 8th February, 2018.

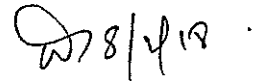
Sub:- Casual Leave along with station leave permission.

Ref:- Your e-mail No.DSC (W) P-85/16, dated 05.02.2018.

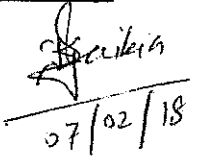
Ma'am,

With reference to the above, I am directed to inform you that, your prayer for 4 (four) days Casual Leave along with station leave permission from 13.02.2018 to 16.02.2018 has been granted/~~rejected~~.

Yours faithfully,



JOINT REGISTRAR (VIGILANCE),


07/02/18